

**GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2522
TO BE ANSWERED ON 20TH DECEMBER, 2021**

Imposition of special tax on petrol and diesel

**2522 # Ch. Sukhram Singh Yadav:
Shri Vishambhar Prasad Nishad:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) whether Government has imposed a special tax on petrol and diesel due to Corona Pandemic, if so, the amount of said tax being recovered per litre of petrol and per litre of diesel; and
- (b) whether Government would consider removal of the Corona tax under the phased relaxation of the provisions of the National Disaster Management Authority so that consumers can get petrol and diesel at a lower rate?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)**

- (a): No, Sir.
- (b): Does not arise in view of (a) above.

X-X-X-X-X